

Annexure-5

Name of the corporate debtor: SWIBER OFFSHORE (INDIA) PVT LTD Date of commencement of liquidation: 26-04-2018; List of additional stakeholders as on: 16/05/2022

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted						
1	Provident Fund				1,28,736								1,28,736			a) The Order of Liquidation against the Corporate Debtor(Swiber Offshore (India) Private Limited) was passed on 26 th April 2018. The claim has not been filed within the due date as mentioned in Regulation 16 of the Liquidation Process Regulations, 2016. b) The Claim has not been filed in the appropriate form as provided in the Liquidation Process Regulations, 2016.
				13/05/2022												
						1,28,736							1,28,736			